

CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 22/12/2014 to 23/12/2014

DIVISION BENCHES

1.	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice Pramath Patnaik (Monday & Tuesday)</p>	(1 st half)	<p>LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders, Admission & Hearing. W.P.(PIL):- Orders. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
2	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice R. R. Prasad (Monday)</p>	(2 nd half)	<p>Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
3	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice D. N. Upadhyay (Tuesday)</p>	(2 nd half)	<p>Cr. Appeal (D.B.) custody matters:- Orders & Final Hearing.</p>
4	<p align="center">Hon'ble Mr. Justice R.R. Prasad & Hon'ble Mr. Justice Ravi Nath Verma (Monday)</p> <p align="center">(Tuesday)</p>	(1 st half)	<p>Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) , All fixed matters of D.B.-I : - Orders & Admission.</p>
		(1 st half)	<p>Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p>
		(2 nd half)	<p>LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) , All fixed matters of D.B.-I : - Orders & Admission.</p>

SINGLE BENCHES

1	Hon'ble Mr. Justice Prashant Kumar (Monday & Tuesday)	(Whole day)	B.A matters: - Orders and Admissions
2	Hon'ble Mr. Justice H. C. Mishra (Monday & Tuesday)	(Whole day)	A.B.A. matters:- Orders and Admissions.
3	Hon'ble Mr. Justice D. N. Upadhyay (Monday) (Tuesday)	(Whole day) (1st half)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing.
4	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday& Tuesday)	(1st half) (2nd half)	Writ Petition (Service matters):- Fresh Filing only. Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Fresh filing.
5	Hon'ble Mr. Justice Amitav K. Gupta (Monday & Tuesday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
6	Hon'ble Mr. Justice Pramath Patnaik (Monday & Tuesday)	(2nd half)	Cr. M.P: - Fresh filing Only.
7	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday & Tuesday)	(Whole day)	Writ Petition (S) grouping matters (Dismissal & Retirement Benefit cum Pension):- Admissions only.
8	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday & Tuesday)	(Whole day)	Cr. M.P & Tr. Petition.(Cr.) : - Orders & Admission.
9	Hon'ble Mr. Justice Ravi Nath Verma (Monday)	(2nd half)	B.A matters: - Orders and Admissions

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE H. C. MISHRA IN COURT NO.9.